

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI



C. P. NO. 04(ND)2010
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016**

NAME OF THE COMPANY: Sh. SP Gupta V/s. M/s. International Commenter Ltd. & Ors.

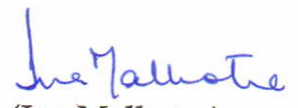
SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NEHA KHURANA	} ADV	RESPONDENT 1-6	
2.	MEHAK SETHI			
3.	Mr. Nitesh Jain	Adv	Pet	
4.	Mr. Pradeep Phargra	CA		
5.	Mr. Amit Dhecha	Adv		

ORDER

A request for adjournment is being made by the parties on the ground that two other connected matters are pending in Court No.II and appropriate steps are being taken to club all matters together.

2. To come up on 07.10.2016.


(Ina Malhotra)
Member Judicial